

[Shri Nambiar]

hon. Minister replies there is one resolution which has to be completed, and then another resolution has to be taken up.

**Mr. Deputy Speaker:** We will take up both those resolutions.

**Shri Nambiar:** Otherwise that will get lapsed.

**Shri Thirumala Rao (Kakinada):** Is it your proposal, Sir, that we should sit till 5.45?

**Mr. Deputy-Speaker:** We can take up the third resolution also.

**Shri Thirumala Rao:** There are a number of engagements, and not knowing of this proposal about extension we have agreed to these programmes.

**Mr. Deputy-Speaker:** If the House agrees we can sit half an hour late.

**Some Hon. Members:** No, no.

**Mr. Deputy-Speaker:** Then Shri Bhagwat Jha Azad will continue on Monday. We will now take up non-official business.

14.32 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS  
THIRTY-FIFTH REPORT

**Shri Muthiah (Tirunelveli):** Sir, I beg to move:

"That this House agrees with the Thirty-fifth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 4th March, 1964."

**Mr. Deputy-Speaker:** The question is:

"That this House agrees with the thirty-fifth Report of the Committee on Private Members'

Bills and Resolutions presented to the House on the 4th March, 1964."

*The motion was adopted.*

14.32½ hrs.

RESOLUTION RE: PROCLAMATION OF EMERGENCY—contd.

**Mr. Deputy-Speaker:** The House will now proceed with the further discussion of the following Resolution moved by Shri Tridib Kumar Chaudhuri on the 21 February, 1964:—

"This House is of opinion that the Proclamation of Emergency declared by the President on the 26th October, 1962 need not be continued any further and hence recommends to the Government to advise the President to revoke the same."

The hon. the Home Minister to continue his speech. Thirty-one minutes are left for this Resolution. The Home Minister has already taken eight minutes, so twenty-three minutes remain out of which I have to give some time for the reply also.

**Shri Tridib Kumar Chaudhuri (Berpampur):** I must have some time for reply.

**Mr. Deputy-Speaker:** Yes, he will have seven minutes.

**The Minister of Home Affairs (Shri Nanda):** Mr. Deputy-Speaker, Sir, I intervened in the discussion on the resolution tabled by Shri Tridib Kumar Chaudhuri recommending that the Government should advise the President to revoke the Proclamation of Emergency and I had made a few observations when the House adjourned on the last occasion. I stated then that I was very keenly conscious of the fact that the Proclamation of Emergency armed the Government with very wide powers.